

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA No. 70(ND)/2016

IN THE MATTER OF:

M/s. Government of Rajasthan  
Vs.  
M/s Man Industrial Corp. Ltd. &ors.

.....PETITIONER

.....RESPONDANT

SECTION:

Under Section 397/398

Order delivered on 07.07.2017

Coram:

R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)

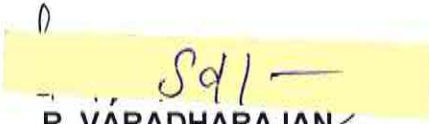
DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)

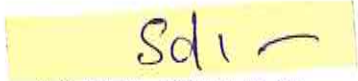
For the Petitioner :-

For the Respondent :-Mr. Anshul Chhabra, CS

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 11<sup>th</sup> August, 2017.

  
R. VARADHARAJAN  
MEMBER (JUDICIAL)

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

Deepak (07.07.2017)